GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO-1634 ANSWERED ON- 10/12/2025

OPERATIONAL COAL MINES

†1634.SHRI RAJKUMAR ROAT:

Will the Minister of *COAL* be pleased to state:

- (a) the number of coal mines allocated and the number of mines currently operational so far in the country along with the area of mines, State and company-wise;
- (b) the type and area of land allotted or unacquired for these mines, State and mine-wise;
- (c) the number of people who have been displaced due to coal mine allocation so far and the amount of compensation given to them particularly tribal displaced persons, State and minewise;
- (d) whether the consent of the Gram Sabha has been obtained under the Provisions of the Panchayat Extension to the Scheduled Area (PESA) Act before the allotment of land under the Fifth and Sixth Schedule and if so, the details thereof particularly Hasdeo Aranya of Chhattisgarh; and
- (e) the number of coal mines currently in the Government and Private sector ownership along with the details of production and income from these mines, mine-wise?

ANSWER

THE MINISTER OF COAL & MINES (SHRI G. KISHAN REDDY)

(a)&(b) A total of 213 captive and commercial coal blocks have been allocated by the Ministry of Coal of which 77 coal blocks are operational. List of operational mines along with their total area, State and Allocattee is attached at *Annexure I*.

Acquisition of land is undertaken in accordance with the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act, 2013), Coal Bearing Areas (CBA) Act, 1957 and other applicable laws of respective State Governments. Forest land is transferred after obtaining statutory Forest Clearance, including settlement of rights under the FRA Act, 2006 wherever applicable. The area of land acquired or under acquisition is dynamic and progresses in phases, aligned with the mine plan, statutory approvals and State-specific implementation schedules.

(c) The extent of displacement and compensation is project-specific and determined at the State and district level through joint measurement and verification. To safeguard the interest of tribal persons, the Panchayats (Extension to the Scheduled Areas) Act (PESA Act) mandated

obtaining the consent NoC from the Gram Sabha as a mandatory prerequisite for land acquisition in Scheduled Areas.

- (d) Yes, the consent of Gram Sabha is being obtained as a pre-requisite for carrying out land acquisition in the scheduled areas under the Provisions of the Panchayat Extension to the Scheduled Area (PESA) Act. The required FRA process is being followed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 for diversion of Forest Land for coal mining. In cases pertaining to Scheduled Areas, including those in Hasdeo Aranya in Chhattisgarh, Gram Sabha resolutions and associated statutory compliances are integrated into the land acquisition proceedings conducted at the State level and the forest clearance process.
- (e) Out of 213 Captive and Commercial coal blocks allocated by Ministry of Coal, 137 coal blocks have been allocated to private sector and remaining 76 blocks to Govt. sector. 64 Coal mines have started coal production as of now. Mine-wise production and revenue generated from these 64 coal mines during FY 2024-25 is attached at *Annexure II*.

List of Operational coal mines allocated by Ministry of Coal

S.No	Name of Coal Mine	State	Name of Allottee	Govt/Private	Total	
					Area	
					(Ha)	
1	Chotia	Chhattisgarh	Bharat Aluminium Company Ltd. (BALCO)	Govt	1180	
2	Gare Palma IV/4	Chhattisgarh	Hindalco Industries Ltd.	Private	683	
3	Gare Palma Sector II	Chhattisgarh	MAHAGENCO	Govt	2583	
4	Gare Palma Sector III	Chhattisgarh	Chhattisgarh State Power Generation Co Ltd. (CSPGCL)	Govt	708	
5	Gare Palma IV/8	Chhattisgarh	Ambuja Cements Ltd.	Private	184	
6	Parsa	Chhattisgarh	Rajasthan RajyaVidyutUtpadan Nigam Ltd (RRVUNL)	Govt	1252	
7-8	Parsa East, Kanta Basan	Chhattisgarh	Rajasthan RajyaVidyutUtpadan Nigam Ltd (RRVUNL)	Govt	2683	
9	Talaipalli	Chhattisgarh	NTPC Mining Ltd. (NML)	Govt	2468	
10	Gare Palma IV/1	Chhattisgarh	Jindal Power Limited	Private	835	
11	Gare Palma IV/7	Chhattisgarh	Sarda Energy And Minerals Ltd.	Private	482	
12	Bhaskarpara	Chhattisgarh	Prakash Industries Ltd.	Private	932	
13	Gare Palma IV/6	Chhattisgarh	Jindal Steel And Power Limited	Private	381	
14-15	Gare Palma IV/2 and Gare Palma IV/3	Chhattisgarh	Jindal Steel And Power Limited	Private	965	
16-17	Chatti Bariatu, Chatti Bariatu South	Jharkhand	NTPC Mining Ltd. (NML)	Govt	719	
18	Kathautia	Jharkhand	Hindalco Industries Ltd.	Private	688	
19	Kerandari	Jharkhand	NTPC Mining Ltd. (NML)	Govt	1010	
20	Pachhwara Central	Jharkhand	Punjab State Power Corp Ltd. (PSPCL)	Govt	1019	
21	Pachhwara North	Jharkhand	West Bengal Power Development Corporation Ltd. (WBPDCL)	Govt	1218	
22	Tubed	Jharkhand	Damodar Valley Corporation (DVC)	Govt	460	
23-24	Kotre Basantpur&Pachmo	Jharkhand	Central Coalfields Ltd	Govt	1012	
25	Pachwara South	Jharkhand	NLC India Ltd. (NLCIL)	Govt	714	

S.No	Name of Coal Mine	State	Name of Allottee	Govt/Private	Total
					Area
26	Brahmdiha	Jharkhand	Andhra Pradesh Mineral Development Corporation Ltd. (APMDCL)	Govt	(Ha) 136
27	Rajhara North (Eastern & Central)	Jharkhand	Fairmine Carbons Private Ltd.	Private	109
28	PakriBarwadih	Jharkhand	NTPC Mining Ltd. (NML)	Govt	4348
29	Tasra	Jharkhand	Steel Authority of India (SAIL)	Govt	860
30	Amelia North	Madhya Pradesh	Jaiprakash Power Ventures Ltd.	Private	500
31-32	Moher and Moher Amlohri	Madhya Pradesh	Sasan Power Ltd	Private	2037
33	Bicharpur	Madhya Pradesh	UltraTech Cement Ltd.	Private	500
34	Sial Ghoghri	Madhya Pradesh	Reliance Cement Company Private Limited (RCCPL)	Private	429
35	Suliyari	Madhya Pradesh	Andhra Pradesh Mineral Development Corporation Ltd. (APMDCL)	Govt	1298
36	Amelia	Madhya Pradesh	THDC	Govt	1173
37	Dhirauli	Madhya Pradesh	Mahan Enregen Limited	Private	2671
38	Sahapur West	Madhya Pradesh	Sarda Energy And Minerals Ltd.	Private	619
39	Urtan	Madhya Pradesh	JMS Mining Pvt. Ltd.	Private	379
40	Urtan North	Madhya Pradesh	JMS Mining Pvt. Ltd.	Private	475
41-42	Gotitoria (East) &Gotitoria (West)	Madhya Pradesh	Boulder Stone Mart Private Ltd.	Private	112
43	Bandha	Madhya Pradesh	EMIL Mines And Mineral Resources Ltd.	Private	1871
44	Mandla North	Madhya Pradesh	Dalmia Cement (Bharat) Limited	Private	1041
45-50	Baranj I, Baranj II, Baranj III, Baranj IV, Manora Deep &Kiloni		Karnataka Power Corporation Limited (KPCL)	Govt	1457
51	Belgaon	Maharashtra	Sunflag Iron and Steel Company Ltd.	Private	372

S.No	Name of Coal Mine State Name of Allottee		Name of Allottee	Govt/Private	Private Total	
					Area (Ha)	
52	Marki Mangli III	Maharashtra	B.S. Ispat Ltd.	Private	85	
53	Marki Mangli I		TopworthUrja and Metals Ltd.	Private	694	
54	Takli-Jena-Bellora (North) &Takli-Jena- Bellora (South)		Aurobindo Reality And Infrastructure Private Ltd.	Private	936	
55	Gondkhari	Maharashtra	Adani Power Maharashtra Ltd.	Private	862	
56	Dulanga	Odisha	NTPC Mining Ltd. (NML)	Govt	829	
	Manoharpur & Manoharpur Dipside	Odisha	Odisha Coal & Power Ltd. (OCPL)	Govt	780	
59	Naini	Odisha	The Singareni Collieries Co Ltd. (SCCL)	Govt	913	
60	Talabira I	Odisha	GMR Chhattisgarh Energy Ltd.	Private	930	
61&62	Utkal D & E	Odisha	National Aluminium Company Limited (NALCO)	Govt	524	
63	Talabira II & III	Odisha	NLC India Ltd. (NLCIL)	Govt	1943	
64	Jamkhani	Odisha	Vedanta Ltd.	Private	1000	
65	Utkal A	Odisha	Mahanadi Coalfields Ltd (MCL)	Govt	1112	
66	Utkal B1	Odisha	Jindal Steel And Power Limited	Private	270	
67	Utkal C	Odisha	Jindal Steel And Power Limited	Private	753	
68	Tadicherla-I	Telangana	Telangana State Power Generation Corporation Ltd. (TSPGCL)	Govt	930	
69	Barjora	West Bengal	West Bengal Power Development Corporation Ltd. (WBPDCL)	Govt	85	
70	Barjora (North)	West Bengal	West Bengal Power Development Corporation Ltd. (WBPDCL)	Govt	928	
71-72	Gangaramchak, Gangaramchak Bhadulia	West Bengal	West Bengal Power Development Corporation Ltd. (WBPDCL)	Govt	187	
73	Sarisatolli	West Bengal	CESC Ltd.	Private	660	

S.No	Name of Coal Mine	State	Name of Allottee	Govt/Private	Total Area (Ha)
74-75	Tara East & West		West Bengal Power Development Corporation Ltd. (WBPDCL)	Govt	937
76	Trans Damodar	_	Durgapur Projects Limited (DPL)	Govt	379
77	NamchikNamphuk	Arunachal Pradesh	Coal Pulz Private Ltd.	Private	134

COAL PRODUCTION AND REVENUE GENERATED FROM COAL PRODUCING MINES IN FY 2024-25

			Allocattee	Coal Pr	Revenue G
			Anocattee	oduction	enerated f
	~	G		(Million	rom mont
S. No	Coal Mine	State		Ton)	hly payme
				,	nt (Rs Cro
					res)
1	Chotia	Chhattisgarh	Private	0.41	206.07
2	Gare Palma IV/4	Chhattisgarh	Private	0.31	133.78
3&4	Parsa East & Kanta Basin	Chhattisgarh	Government	16.03	216.59
5	Amelia North	Madhya Pradesh	Private	3.92	376.42
6	SialGhogri	Madhya Pradesh	Private	0.30	61.77
7	Belgaon	Maharashtra	Private	0.12	29.8
8	MarkiMangi I	Maharashtra	Private	0	0
9	Talabira I	Odisha	Private	0	0
10	Sarisatolli	West Bengal	Private	1.39	63.83
11	Kathautia	Jharkhand	Private	0	0
12	Barjora	West Bengal	Government	0	3.32
13	Tadicherla-I	Telengana	Government	2.5	0
14	Gare Palma IV/8	Chhattisgarh	Private	0.55	174.52
15	Dulanga	Odisha	Government	7	116.30
16	Barjora North	West Bengal	Governemnt	0.76	17.48
17	Talaipalli	Chhattisgarh	Government	10.98	152.96
18&19	ChhattiBariatu&Ch hatiBariatu South	Jharkhand	Government	4.56	71.42
20	Gare Palma Sector	Chhattisgarh	Government	4	52.87
21	Talabira-II & III	Odisha	Governemnt	17.20	233.52
22	Bicharpur	Madhya Pradesh	Private	0.12	74.88
23	Pachwara North	Jharkhand	Government	14.80	222.76
24&25	Manoharpur & Dip side Manpharpur	Odisha	Government	12.06	178.63
26	Trans Damodar	West Bengal	Government	0.51	6.12
27&28	Gangaramchak&B hadulia	West Bengal	Government	1.60	30.71
29	MarkiMangi III	Maharashtra	Private	0	0
30-35	Baranj I to IV, Kilo ni&Manoradeep	Maharashtra	Government	3.5	47.5
36	Suliyari	Madhya Pradesh	Government	5.81	197.99
37	Gare Palma IV/7	Chhattisgarh	Private	1.72	133.74

S. No	Coal Mine	State	Allocattee	Coal Pr oduction (Million Ton)	Revenue G enerated f rom mont hly payme nt (Rs Cro res)
38	Gare Palma IV/1	Chhattisgarh	Private	7.20	202.03
39	Pachwara Central	Jharkhand	Government	7.06	89.3
40	Amelia	Madhya Pradesh	Government	3.78	44.81
41	Jamkhani	Odisha	Private	2.08	447.44
42&43	Gotitoria East & W est	Madhya Pradesh	Private	0.25	25.15
44	Gare Palma IV/6	Chhattisgarh	Private	4	240.88
45	Utkal C	Odisha	Private	3.36	82.72
46&47	Gare Palma IV/2 an d IV/3	Chhattisgarh	Private	6.24	113.02
48	Takli Jena Bellora	Maharashtra	Private	0.73	14.12
49	Tubed	Jharkhand	Government	4.13	53.08
50&51	Utkal D&E	Odisha	Government	2.84	28.17
52	Kerandari	Jharkhand	Government	2.04	32.00
53&54	Tara East & West	West Bengal	Government	0.80	8.33
55	Parsa	Chhatisgarh	Government	0.29	0
56	Bhaskarpara	Chhatisgarh	Private	0.08	18
57	Rajhara North (Eas tern & Central)	Jharkhand	Private	0.01	0
58&59	Moher and Moher Amlohri	Madhya Pradesh	Private	18.12	0
60	Tasra	Jharkhand	Government	0.43	0
61	Pakri Barwadih	Jharkhand	Government	17.38	0
62	Naini	Odisha	Government	0	0
63&64	Kotre Basantpur & Pachmo	Jharkhand	Government	0	0